

GAHC010047222018



THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No. : PIL(Suo Moto)/2/2018

X-X-X
X-X-X

VERSUS

IN RE THE STATE OF ARUNACHAL PRADESH AND 3 ORS
REP. BY THE SECRETARY, DEPTT OF HOME, CIVIL SECRETARIAT,
ITANAGAR, ARUNACHAL PRADESH, PIN- 791111

2:THE DIRECTOR GENERAL OF POLICE
POLICE HQ
CHANDRANAGAR
ITANAGAR
ARUNACHAL PRADESH
PIN- 791111

3:THE SUPERINTENDENT OF POLICE
DIST- LOHIT
TEZU
ARUNACHAL PRADESH
PIN- 792001

4:THE OFFICER-IN-CHARGE
TEZU POLICE STATION
TEZU
DIST- LOHIT
ARUNACHAL PRADESH
PIN- 792001

5:THE GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS (INTERNAL SECURITY)
NEW DELHI

Advocate for the Petitioner : MR S S DEY

Advocate for the Respondent : GA, AP

BEFORE
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEVASHIS BARUAH

16.06.2023

Mr. D. Saikia, Advocate General, Assam has made a statement that in Phase-I, 100 Police Stations in the State of Assam have been provided with CCTVs. In Phase-II, installation and commissioning has been done in 197 Police Stations. In the remaining Police Stations, installation and commissioning shall be completed in the coming few days.

The Advocate General, Assam further informed that all the CCTV feeds are being monitored at the centralized control centre in Ulubari, Guwahati.

Mr. B. D. Goswami, Additional Advocate General, Arunachal Pradesh submits that CCTVs have been installed in all the Police Stations across the State of Arunachal Pradesh, but till date, the centralized control centre could not be established because of connectivity issues.

We hereby direct that this process shall also be expedited.

Mr. B. D. Goswami, Additional Advocate General, Arunachal Pradesh further submits that steps for effecting service on the accused in Criminal Petition No.118/2022 have been taken and they will positively be served

with the notices of the said petition by 29.06.2023.

Re-notify in the month of August, 2023.

JUDGE

CHIEF JUSTICE

Comparing Assistant